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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 65/252/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

Name of the Company:

Pranav Lahoti

(Agog Power Projects Pvt. Ltd.)

V/s.

Registrar of Companies, Gwalior

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNA

DESIGNATION

REPRESENTATION

SIGNATURE

1. CA-PRATORES MUTRESA AR

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ORDER

Learned PCS Mr. Pradeep Mutreja present for Appellant. None present for ROC.

Appellant wants to file additional affidavit.

Appellant is directed to issue notice of date of hearing along with copy of application on ROC and shall file proof of service.

Appellant is directed to file bank statement of the company, latest income tax return of the company and the affidavit of the appellant regarding the status of the bank accounts and the status of the directors of the company.

List the matter 22.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 27th day of November, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL